

Name of the Corporate Debtor: Darjeeling Organictea Estates Private Limited; Date of Commencement of CIRP: 28-10-2022; List of Creditors as on: 26-03-2024; Name of IP: Mr. Santanu Brahma; Process Number: 1; Last 5 digit of registration number: 12251

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	2231147860	4	2231147860	34.51	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	1630067767	2	1467119184	22.69	0	162948582	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	68	215905999	67	87561318	1.35	0	128344682	0	Annexure 6
7	Operational creditors (Government Dues)	4	3591038729	4	2631668775	40.71	0	959369954	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	22	66637771	21	47058373	0.73	0	19579397		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		103	7734798126	98	6464555510	100.00	0	1270242615	0	